

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-510
(IB)-815(PB)/2022
IA/715/2024

IN THE MATTER OF:

Siemens Financial Services Private Limited
Vs.

....Applicant

Reline UV Asean Private Limited

.....Respondent

SECTION

U/s 95(1) of (IBC)

Order delivered on 09.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel on behalf of the Petitioner is present and sought adjournment.

In view of this, list the matter on **20.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)